

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 235 OF 2019 &
IA NO. 1107 & 1108 OF 2019**

Dated: 18th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**M/s. Adree Infrastructure Pvt. Limited & Anr. ...Appellant(s)
Vs.
Mahesh Mathur & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. B. Shekhar

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents returnable on 06.11.2019. Dasti, in addition, is permitted.

List the matter on **06.11.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk